GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 563 TO BE ANSWERED ON 20.07.2018

Effects of Urbanisation on Environment

563. SHRI SHARAD TRIPATHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether environment is affected by urbanisation and construction works;
- (b) if so, the details thereof;
- (c) whether the Government has taken/proposes to take any effective measures to maintain balance between economic development and environment; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) and (b) Urbanization is coterminous with construction of built-up areas for residential, industrial, institutional and commercial purposes. However, unregulated urbanisation may lead to an impact on environment.
- (c) and (d) To tackle this issue, Ministry under the provision of Environment Protection Act of 1986, issued several notifications to maintain balance between economic development and environment. Ministry has issued Environmental Impact Assessment Notification 2006 for the management of developmental projects. As per the notification, construction of new projects or activities or the expansion or modernization of existing projects or activities listed in the Schedule to the notification entailing capacity addition with change in process and or technology shall be undertaken in any part of India only after the prior environmental clearance from the Central Government or as the case may be, by the State Level Environment Impact Assessment Authority.

The project proposals are appraised by the concerned State Level Expert Appraisal Committees and while recommending the proposals for grant of clearance, environmental safeguards are prescribed so as to maintain equilibrium between development and environment.

Further, the Government has comprehensively revised the waste management rules and has notified Solid Waste Management Rules, 2016, Plastic Waste Management Rules, 2016, and Bio-Medical Waste Management Rules, 2016 Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, E-waste Management Rules, 2016 and Construction and Demolition Waste Management Rules, 2016 for sound management of various types of wastes in the country.
